

तस्कर व्यापार में लगे हुए मुसलमान

371. श्री ए० सा० बाबूपाल :
श्री धनेश्वर मीना :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत के विभिन्न राज्यों में कुछ मुसलमान ऐसे हैं जो सक्रिय स्वरूप से तस्कर व्यापार में लगे हुए हैं तथा जिनका सम्बन्ध पाकिस्तान से है; और

(ख) यदि हाँ, तो क्या वर्तमान संकट की दृष्टि से सरकार का विचार ऐसे व्यक्तियों पर कड़ी निगाह रखने अथवा उनके विरुद्ध भारत प्रतिरक्षा नियमों के अधीन कार्यवाही करने का है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सभरण मंत्री (श्री हाथी) : (क) इस बुराई का सम्बन्ध किसी विशेष समुदाय से नहीं है।

(ख) जी, हाँ।

Ghost Transmitter in Delhi

372. श्री P. L. Barupal:
श्री Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state:

(a) whether it has been brought to his notice that a transmitter is being operated somewhere in Delhi area for passing information to Pakistan; and

(b) if so, the reasons for failure to detect the same so far?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Government have no information if a transmitter is being operated in Delhi area for passing information against India to Pakistan.

(b) Does not arise.

Arrest of a Ferozepur Priest

374. Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri Brij Raj Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether a priest of the Ferozepur Church was arrested during the last week of September, 1965 under D.I.R.; and

(b) if so, the details of the charges against him?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). One Father Edward of Ferozepur was arrested on 24th September, 1965 but after investigations it was decided not to proceed with prosecution.

Off-shore drilling in Iran

375. Shri Heda: Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Starred Question No. 479 on the 8th September, 1965 and state:

(a) when the off-shore drilling operations in Iran were started; and

(b) the progress made so far?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) On May 29, 1965.

(b) The first well has been drilled upto 3940 metres.

Exemption to Tourists from Dry Law

376. Shri M. R. Krishna:
Shri A. K. Gopalan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that with a view to encouraging the tourist trade, Government have given a directive to the State Governments not to apply the dry law to the visiting tourists; and